

GOVERNMENT OF INDIA
MINISTRY OF STEEL

RAJYA SABHA
UNSTARRED QUESTION NO.638
FOR ANSWER ON 12/12/2022

ACCIDENTS IN SAIL

638 SHRI DHIRAJ PRASAD SAHU:

Will the Minister of STEEL be pleased to state:

- (a) the measures taken to check the industrial accidents in steel plants run by Steel Authority of India Limited (SAIL) during the last five years;
- (b) whether any detailed annual or periodical report is made of these industrial accidents after listing these accidents in the steel plants run by SAIL;
- (c) if so, the details thereof;
- (d) details of the industrial accidents that took place in the Bokaro Steel Plant (BSP) during the last five years and current year; and
- (e) details of the compensation and other facilities given to the injured workers and employees of BSP during the above said period?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF STEEL

(SHRI FAGGAN SINGH KULASTE)

(a) The major measures taken to check industrial accidents in steel plants run by SAIL during the last five years are:-

- Preparation and adherence to Safety Guidelines, Standard Operating Procedures (SoPs), Standard Maintenance Procedures (SMPs) etc.
- Investigation, analysis & review of all accident cases
- Engagement of Consultant for Safety Management by Plants
- Raising safety awareness and conducting trainings
- Periodic review of safety performance
- Implementation of safety management practices
- Use of technology for safety improvement
- Safety Audits and inspections

(b)&(c): Yes, details of industrial accidents incorporating particulars of fatal accidents are published in the Monthly Reports and Annual Report prepared by SAIL Safety Organization (SSO) and shared with all Plants & Units as well as uploaded on intranet web portal for learning and preventing recurrence of such incidents of accidents.

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(d) The details of accidents occurred in Bokaro Steel Plant during the last five years & current years are given below:-

Year	Fatal accidents	Other reportable accidents*
2017	1	3
2018	0	1
2019	2	1
2020	2	3
2021	4	5
2022 (Nov '22)	3	4

*Reportable accidents are those where in any factory an accident which causes any bodily injury by reason of which the person injured is prevented from working for a period of forty-eight hours or more immediately following the accident.

(e) The details of compensation and other facilities given by Bokaro Steel Plant to the injured workers and employees of Bokaro Steel Plant during the last five years and current year (upto Nov'22) is as under :-

- i) Compensation, as per Employee Compensation Act, to the tune of approx. Rs. 44,97,000/- has been paid in case of the fatal accidents for the family of deceased employee of Bokaro Steel Plant as well as approx. Rs. 1,46,000/- towards loss of earning capacity in case of employee.
- ii) In case of contract workers the compensation benefits admissible is extended by Employee State Insurance Corporation (ESIC).
- iii) Though not a statutory liability, compassionate employment to one of the eligible dependents in case of death or permanent total disablement of employees due to accident arising out of and in course of employment is being given. In case of death of a contract labour, due to accident arising out of and in course of employment within the works premises (including those engaged for projects work), employment is being given to one of his / her eligible dependents.
- iv) In case of employees, benefits under Employee Family Benefit Scheme (EFBS) for optees, as applicable in case of permanent total disablement / death, if employment for dependents is not opted for (i.e. in lieu of employment). In one case, EFBS has been extended to the dependent of one of the deceased employee in lieu of employment.
- v) Medical facility is extended by Bokaro Steel Plant /ESI as applicable.
